

**OFFICE OF THE DISTRICT & SESSIONS JUDGE CUM SPECIAL JUDGE
(PC ACT) (CBI) ROUSE AVENUE DISTRICT COURT: NEW DELHI**

CIRCULAR

Subject: - Regarding e-Prison Software

Pursuant to the directions of Ld. Principal District & Sessions Judge (HQs.) (Officiating), Tis Hazari Courts, Delhi that training of e-Prison Software was imparted to the concerned Judicial Officers (CMMs & ACMMs) of Rouse Avenue District Court, New Delhi.

Regarding the above, for the smooth and hassle-free implementation/functioning of e-Prison Software, Sh. Mukesh Kumar, JJA and Sh. Vikas Verma, JJA posted in Computer Branch are deputed for trouble shooting related to e-Prison Software and other computerization projects.

The Ld. CMM/ACMMs of Rouse Avenue District Court are requested to contact the aforementioned officials for any problems/queries related to e-Prison Software.

This circular is issued with the prior approval of Ld. District & Sessions Judge (Officiating), Rouse Avenue District Court, New Delhi.



(Harish Kumar)

Officer In-charge (Computers)/
Special Judge (PC Act) (CBI),
Rouse Avenue District Courts,
New Delhi.

No.E-23030-23042/Computer Branch/RADC/2020

Dated: - 01.12.2020

Copy forwarded for information and necessary action to:

1. The Ld. District & Sessions Judge (HQs.), Tis Hazari Courts, Delhi.
2. The Ld. Chairman, Centralized Computer Committee, Tis Hazari Courts, Delhi.
3. All CMM & ACMMs of Rouse Avenue District Courts, New Delhi.
4. The PS to the Ld. District & Sessions Judge, RADC, New Delhi.
5. In-charge, Computer Branch, RADC for being uploaded on the official website.
6. Sh. Vikas Verma, JJA and Sh. Mukesh Kumar, JJA posted in Computer Branch, RADC, New Delhi.
7. Reader to the undersigned.



Officer In-charge (Computers)/
Special Judge (PC Act) (CBI),
Rouse Avenue District Courts,
New Delhi.